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VOLUME I, 1939

(23rd January to 18th April, 1939)

FIFTH SESSION

OF THE

FOURTH COUNCIL OF STATE, 1939

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COUNCIL OF STATE.

Thursday, 23rd February, 1939.

The Council met in the Council Chamber of the Council House, at Eleven of the Clock, the Honourable the President in the Chair.

DEATH OF HIS EXCELLENCY LORD BRABOURNE, GOVERNOR OF BENGAL.

THE HONOURABLE THE PRESIDENT: Honourable Members, I have to announce the melancholy tidings of the sad and untimely death of His Excellency the Governor of Bengal, Lord Brabourne. This is not the time to make any speeches. As a mark of respect to his memory I shall adjourn this Council till tomorrow morning. Today's work will be taken up on Monday, the 27th February.

The Council then adjourned till Eleven of the Clock on Friday, the 24th* February, 1939.

* The meeting for this date was subsequently cancelled.